IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH AT HYDERABAD.

O.A.No.320/92.

Date of Judgement 27 492.

- 1. Erraiah
- 2. Shaik Shabir
- 3. Shaik Magbool
- 4. Ch. Yellappa
- 5. T. Narayana

Applicants

Vs.

- Union of India, Rep. by the General Manager, S.C.Rly., Rail Nilayam, Secunderabad.
- 2. Chief Personnel Officer, S.C.Rly., Rail Nilayam, Secunderabad.
- Dy. Controller of Stores, (Mechanical & Electrical), S.C.Rly., Lalaguda, Secunderabad.
- 4. S.Krishna

. Respondents

Counsel for the Applicants: Shri G. Rama Rao

Counsel for the Respondents: Shri N.V.Ramana, SC for R

CORAM:

Hon'ble Shri R. Balasubramanian : Member(A)

Hon'ble Shri C.J.Roy : Member(J)

This application filed by Shri Erraiah & 4 others under section 19 of the Administrative Tribunals Act, 1985 against the Union of India, Rep. by the General Manager, S.C.Rly., Rail Nilayam, Secunderabad & 3 others, one of them a private respondent, came up for admission hearing on 13.4.92 and orders were reserved after hearing both sides.

2. The prayer in this application is to quash the proceedings No.P/535/Stores/MFT/Vol.III dt. 13.1.92 and to treat the applicants as senior to Respondent No.4 Shri S.Krishna.

....2

- 3. There is another O.A. (O.A.No.84/92) filed by a few others with the same prayer. That O.A. (O.A.No.84/92) is listed for admission hearing on 11.6.92. Hence, this case (O.A.No.320/92) may also be listed for admission hearing on the same day (11.6.92).
- 4. M.A.No.440/92 is filed in this O.A. (O.A.No.320/92). The M.A. may also be listed for admission hearing on the same day (11.6.92).
- 5. In the meantime, the respondents are directed to file a counter opposing the O.A. as well as the M.A.

Vis alasahamaman ...

(R.Balasubramanian)
Member(A).

(C.J.Roy)
Member(J).

Dated: 27 April, 1992.

Deputy Registrar()

1)

To

- The General Manager, Union of India, S.C.Railway, Railnilayam, Secunderabad.
- 2. The Chief Personnel Officer, S.C.Rly, Railnilayam, Secunderabad.
- 3. The Deputy Controller of Stores, (Mechanical & Electrical) S.C.Rly, Lalaguda, Secunderabad
- 4. One copy to Mr. G.Rama Rao, Advocate
 HIG I Block 5, Flat 10, Baghlingampally, Hyderabad.
- 5. One copy to Mr. N. v. Ramana, &C for Rlys, CAT. Hyd.
- 6. One spare copy.

pvm.

man Damp

TYPED BY

COMPARED BY

. CHECKED BY

APPROVED BY

THE HON'BLE MR.

V.C.

AND

THE HON BLE MR.R.BALASUBRAMANIAN:M(A).

AND

THE HON BLE MR.T. CHANDRASEKHAR REDDY: MEMBER (JUDL)

AND

THE HON'BLE Mk.C.J. ROY: MEMBER(JUDL)

Dated: 27-4-1992.

ORDER / JUDGMENT

RAA/C.A./M.A.Nov

O.A.No.

T.A.No.

* WD H NO 195-

(W.P. No.

Admitted and interim directions issued

Disposed of with directionsalarque

0 A 84 /92 Dismissed

Dismissed as withdrawn

Dismissed for Default.

M.A.Orpered/Rejected.

No order as to costs.

Bentral Administrative Tribes DESPATCH

30-4-27

HYDERABAD BENCH! OS!

pvm.